CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri K.N. Sinha, Member

Petition No.66/2003

In the matter of

Free Governor mode of operation in all generating units installed at Ramagundam Super Thermal Power Station (RSTPS) of NTPC

And in the matter of

Southern Regional Load Despatch Centre Petitioner

Vs

National Thermal Power Corporation Ltd Respondent

ORDER

We have considered the application by circulation. Admit.

- 2. The petitioner is directed to serve a copy of the petition on the respondent by 31.10.2003. The respondent may file its reply latest by 25.11.2003 with advance copy to the petitioner, who may file its rejoinder, if any, by 30.11.2003. List the petition on 4.12.2003.
- 3. The Commission in its order dated 30.8.1999 in Petition No.1/1999 had directed that the thermal units with a capacity of 200 MW and above would be operated in free governor mode with immediate effect. This condition applied to all reservoir based hydro stations. For North-Eastern Region, the condition was applicable to all units of 10 MW and above. Keeping in view the time required to activate free governors CTU was to announce the time limit by which all other units

would put free governors in action. CTU is directed to file an appropriate affidavit apprising the Commission of the status regarding operation of the generating stations within the country in free governor mode. The affidavit shall be filed by 25.11.2003.

Sd/-(K.N. SINHA) MEMBER Sd/-(ASHOK BASU) CHAIRMAN

New Delhi dated the 29th October, 2003